

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422

IA/5522/ND/2021, IA/4980/ND/2021,
IA/4198/ND/2021, IA/4373/ND/2021,
IA/5680/ND/2023, IA/224/ND/2024,
IA/6351/ND/2023, IA/5778/ND/2023 IN
IB/843/ND/2018

IN THE MATTER OF:

Ingram Micro India Pvt Ltd.	...	Applicant
Versus		
DR Jain Video On Wheels Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent/ PNB	:	Adv. Zoheb Hossain, Adv. Vivek Gurnani , Adv. Radhika Puri in IA/4373/ND/2021, Adv. Megha Karnwal, Adv. Lalit Rajput, Adv. Vivek Gaurav, Adv. Antik Majumder
For the RP	:	Adv. Abhishek Anand, Adv. Abhishek Sinha, Adv. Anupam Pandey For R-6 in I.A 5522/2021

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **16.05.2024**.

Sd/-
(Court Officer)